

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT VI

Item No. 14.

MA 1191(MB)2019 In C.P. (IB)/386(MB)2017

CORAM:

SHRI SANJIV DUTT
MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING DATED **13.09.2023**

NAME OF THE PARTIES: **IDBI Capital Markets & Securities Ltd**
Vs
Arshiya Rail Infrastructure Ltd

Counsel for the OC : Adv. Rahul D. Oak

Counsel for the CD : Adv. Nausher Kohli a/w Mr. Mufaddal Paperwala
i/b M/s Crawford Bayley & Co.

IBC Under Sec 9 & Other provisions

ORDER

Counsel for both parties request for short adjournment. List for hearing on
05.10.2023.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//MT//